

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – Nomination of two (02) Master Trainers to conduct ECT-5-2025 outreach programme for Court Managers and Senior Superintendents of all the Districts in the State of Telangana scheduled on 28.06.2025 (Saturday) at Telangana State Judicial Academy, Secunderabad – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. Letter in Roc.No.333/2025/TSJA/Sec'bad, dt.05.06.2025 and 05.06.2024 from the Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's proceedings in Roc.No.527/SO/2024, dated 16.06.2025.

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ORDER ROC.NO. 2767/2025 - B.SPL., DATED: 24.06.2025

The High Court is pleased to pass the following order:

The following two (02) Master Trainers mentioned in Column No.2, vide High Court's letter 2nd read above, are nominated to conduct ECT-5-2025 outreach programme for Court Managers and Senior Superintendents of all the Districts in the State of Telangana scheduled on 28.06.2025 (Saturday) at Telangana State Judicial Academy, Secunderabad.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
2.	SRI D.KIRAN KUMAR, Secretary, District Legal Services Authority, Medchal-Malkajgiri District at Kushaiguda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
3.	SRI CH.JITENDHAR, XVII Additional Judge, City Civil Court, Hyderabad.	II Additional Judge, City Civil Court, Hyderabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said ECT outreach programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the Principal District and Sessions Judges/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

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- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the ECT outreach programme at the Telangana State Judicial Academy, Secunderabad.
 2. The nominated officers are entitled only for actual journey period.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at Kushaiguda.
7. The Secretary, District Legal Services Authority, Medchal-Malkajgiri District at Kushaiguda.
8. The Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
9. The XVII Additional Judge, City Civil Court, Hyderabad.
10. The II Additional Judge, City Civil Court, Hyderabad.
11. The District Treasury Officer, Medchal-Malkajgiri District at Shamirpet.
12. The Pay and Accounts Officer, Hyderabad.
13. **THE SECTION OFFICERS:**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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